

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 124**  
**(IB)-242(PB)/2020**

**IN THE MATTER OF:**

Mr. Debabrata Ray Choudhuri	...	Applicant/Petitioner
Vs		
The State Trading Corporation of India Ltd.	...	Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 19.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

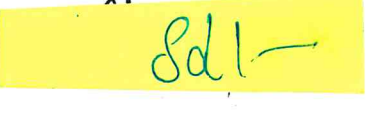
**PRESENT:**

For the Applicant	:	Mr. Akshu Jain, Adv
		with Mr. Debabrata Ray Choudhuri in person
For the Respondent	:	Sucheta Gupta, CS

**ORDER**

List on 10.03.2021.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT SARANGI)**  
**MEMBER (TECHNICAL)**

19.01.2021  
Deepak Kumar